## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

| PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL   |                                   |          |
|---|-----------------------------------|----------|
| APPLICATION NUMBER                                      | :                                 |          |
| PETITION NUMBER   | : CP/59/2017                      |          |
| NAME OF THE PETITIONER(S)                               | : RAJENDRA KUMAR KANNODIA & 4 ORS |          |
| NAME OF THE RESPONDENT(S)                               | : SRINIDHI INDUSTRIES LTD & 5 ORS |          |
| UNDER SECTION   | : 241/242                         |          |
| S.No. NAME (IN CAPITAL)                                 | DESIGNATION SIGN.                 | ATURE    |
|   | REPRESENTATION BY WHOM            |          |
| for Rajagopal of Raghun<br>Advocates                    | allian Coursel for Respetts (     | Just 1   |
| K.S. Rouichandran P.<br>M.K. PREETHIA.<br>for KSR & CO. | C.S 7 Coursel for<br>Petitioner   | r Parto. |
| ORDED   |                                   |          |

Counsels for both the parties are present. Counsel for the Respondent is directed to file counter to the main CP and Counsel for the Petitioner is directed to send private notice to R7 and file proof of service on the next date of hearing. Put up on 13.12.2017 at 10.30 A.M.

ghk